

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CALENDAR 2023 – Vacations, Public Holidays and Optional Holidays for the High Court of Andhra Pradesh and offices working under administrative control of High Court of Andhra Pradesh [The A.P. State Legal Services Authority, the High Court Mediation and Arbitration Centre and the A.P High Court Legal Services Committee] for the year 2023 – **NOTIFIED.**

ROC.No.550/SO/2022

Dt.28-11-2022

NOTIFICATION No.15/SO/2022

The following are the Vacations, Public Holidays and Optional Holidays for the High Court of Andhra Pradesh and offices working under the administrative control of High Court of Andhra Pradesh [the A.P. State Legal Services Authority, the High Court Mediation and Arbitration Centre and the A.P High Court Legal Services Committee] for the year 2023.

I. VACATIONS

VACATION	FROM	TO
SANKRANTHI	09.01.2023	17.01.2023
	Monday, the 09th January, 2023 to Tuesday, the 17th January, 2023 (Both days inclusive)	
SUMMER	15.05.2023	12.06.2023
	Monday, the 15th May, 2023 to Monday, the 12th June, 2023 (Both days inclusive)	
DUSSEHRA	25.10.2023	27.10.2023
	Wednesday, the 25th October, 2023 to Friday, the 27th October, 2023 (Both days inclusive)	

II. GENERAL HOLIDAYS:

MONTH	DATE & DAY		FESTIVAL	
JANUARY	01-01-2023	Sunday	New Year's Day	1
	14-01-2023	Second Saturday	Bhogi	2
	15-01-2023	Sunday	Sankranti/Pongal	3
	16-01-2023	Monday	Kanuma	4
	26-01-2023	Thursday	Republic Day	5
FEBRUARY	18-02-2023	Saturday	Mahasivaratri	6
MARCH	08-03-2023	Wednesday	Holi	7
	22-03-2023	Wednesday	Ugadi	8
	30-03-2023	Thursday	Srirama Navami	9
APRIL	05-04-2023	Wednesday	Babu Jagjivan Ram's Birthday	10
	06-04-2023	Thursday	Special Holiday	11
	07-04-2023	Friday	Good Friday	12
	14-04-2023	Friday	Dr.B.R.Ambedkar's Birthday	13
	22-04-2023	Saturday	Ramzan (Id-UI-Fitr) *	14
MAY	-----		-----	
JUNE	29-06-2023	Thursday	Bakrid (Id-UI-Zuha) *	15
JULY	29-07-2023	Saturday	Muharrum*	16
AUGUST	15-08-2023	Tuesday	Independence Day	17
SEPTEMBER	07-09-2023	Thursday	Sri Krishna Astami	18
	19-09-2023	Tuesday	Vinayaka Chavithi	19
	28-09-2023	Thursday	Eid Miladun Nabi*	20
OCTOBER	02-10-2023	Monday	Mahatma Gandhi Jayanthi	21
	22-10-2023	Sunday	Durgastami	22
	23-10-2023	Monday	Maharnavami	23
	24-10-2023	Tuesday	Vijayadasami/Dussehra	24
NOVEMBER	11-11-2023	Second Saturday	Naraka Chaturdasi	25
	12-11-2023	Sunday	Deepavali	26
	13-11-2023	Monday	Yama Dwiteya	27
	14-11-2023	Tuesday	Bhai Duj	28
DECEMBER	25-12-2023	Monday	Christmas	29

* The date may be changed according to the visibility of MOON.

The following Public Holidays/Festivals are falling on Saturdays and Sundays.

- 01-01-2023 (Sunday) New year's day
- 14-01-2023 (Second Saturday) Bhogi
- 15-01-2023 (Sunday) Sankranti/Pongal
- 18-02-2023 (Saturday) Mahasivaratri
- 22-04-2023 (Saturday) Ramzan (Id-UI-Fitr) *
- 29-07-2023 (Saturday) Muharrum*
- 22-10-2023 (Sunday) Durgastami
- 11-11-2023 (Second Saturday) Naraka Chaturdasi
- 12-11-2023 (Sunday) Deepavali

III. OPTIONAL HOLIDAYS

Sl.No.	Festival/Occasion	Day	Date
1.	Shab-e-Meraj	Tuesday	14.02.2023
2.	Mahavir Jayanti	Tuesday	04.04.2023
3.	Juma-tul-Wada	Friday	21.04.2023
4.	Buddha Purnima	Friday	05.05.2023
5.	Rath Yatra	Tuesday	20.06.2023
6.	Eid-E-Gadeer	Friday	07.07.2023
7.	9 th Muharrum	Friday	28.07.2023
8.	Parsi New Year's Day	Wednesday	16.08.2023
9.	Varalakshmi Vratam	Friday	25.08.2023
10.	Raksha Bandhan	Wednesday	30.08.2023
11.	Arbayeen	Wednesday	06.09.2023
12.	Hazrath Syed Mohammed Juvanpuri Mehdi's Birthday	Wednesday	27.09.2023
13.	Gurunanak Jayanathi	Monday	27.11.2023
14.	Boxing Day	Tuesday	26.12.2023

The following Optional Holidays are falling on Sundays and Second Saturday.

1.	Hazarat Ali's Birthday	Sunday	05-02-2023
2.	Basava Jayanathi	Sunday	23-04-2023
3.	Mahalaya Amavasya	Second Saturday	14-10-2023
4.	Christmas Eve	Sunday	24-12-2023


28/11/2022
REGISTRAR GENERAL

To

- 1) The Prl. Private Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.
- 8) The Officer-on-Special Duty and In-charge Director, A.P.Judicial Academy, High Court Buildings, Amaravati.
- 9) The Director, Judicial Academy for the State of Telangana, Secunderabad.
- 10) The Director, High Court Mediation & Arbitration Centre, High Court Building, Amaravati.
- 11) The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
- 12) The Secretary, A.P. High Court Legal Services Committee, High Court Building, Amaravati.

- 13) The Advocate General, State of Andhra Pradesh, Amaravati.
- 14) The Secretary to Governor for the State of Andhra Pradesh, Vijayawada.
- 15) The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravathi.
- 16) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District - 522237.
- 17) The Registrar, A.P. Lokayukta, Kurnool.
- 18) The Registrar, Andhra Pradesh State Consumers Redressal Forum, Vijayawada
- 19) The Chairman, Sales Tax Appellate Tribunal, at Visakhapatnam.
- 20) The Special Judge for trial of CBI Cases, Visakhapatnam.
- 21) The Presiding Officer, Labour Court, Anantapuramu, Guntur and Visakhapatnam.
- 22) The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
- 23) The Assistant Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
- 24) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 25) The Secretary General, Supreme Court of India, New Delhi.
- 26) The Registrars General, All High Courts in India.
- 27) The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
- 28) The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
- 29) The Public Prosecutor, High Court of Andhra Pradesh, Amaravati
- 30) The Administrative Officer, Government Pleaders' Office, High Court of A.P., Amaravati.
- 31) The Administrator General & Official Trustee, High Court Buildings, Hyderabad.
- 32) The Director of Prosecutions, Governorpet, Vijayawada.
- 33) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
- 34) The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
- 35) The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh, Amaravati.
- 36) The President, Andhra Pradesh High Court Employees Association, Amaravati.
- 37) The Commissioner, Information & Public Relations, A.P., RTC Bhavan, Vijayawada (with a request to publish the notification in all local dailies)
- 38) The Director, All India Radio, Vijayawada.
- 39) The News Director, Doordarshan Kendra, Vijayawada
- 40) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 41) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
- 42) The Overseer, High Court of Andhra Pradesh, Amaravati.
- 43) SPARE.

} With a request for making
necessary announcement

} For publication in the Newspaper